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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/22/2016
NAME OF THE PETITIONER(S) : Anand P. Fredrick
NAME OF THE RESPONDENT(S) : Coromandel Indag Products India Limited and Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION FOR WHOM			
1.	B. MANIMARAN	ADVOCATE	B. Mani
2.	P. R. Ramaratnam	For R1, R3, 4, 5 Advocate	17/11/17
3.	B. Dhanasekhar	For R2	17/11/17

ORDER

Counsel for petitioner present. Counsel for R1, R3 to R5 and counsel for R2 are present. Time extended at request of both sides for suggesting the name of the escrow agent. Put up on 14.12.2017 at 10.30 A.M.

- Sd -
K Anantha Padmanabha Swamy
Member (Judicial)